



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 4622/2014  
MA No. 4030/2014**

This the 10<sup>th</sup> day of December, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)  
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Ajay Kumar Mourya  
Aged 26 years  
S/o Babu Lal Mourya  
R/o 31, Near St. Mary, Lalsot Road, Gandhi Nagar, Dausa, Rajasthan.
2. Krishan Kumar Verma  
Aged 26 years  
S/o Ram Swaroop Verma  
R/o 59, Jai Bharat Nagar, Gurjar Ki Thadi Jaipur, Rajasthan – 302019.

...Applicants

(By Advocate : Ms. Shivani Chawla for Ms. Rekha Aggarwal)

**Versus**

1. Govt. of NCT of Delhi  
Through Secretary  
Sham Nath Marg, Delhi.
2. Delhi Subordinate Services Selection Board  
FC-18, Institutional Area, Karkardooma, Delhi -110092.
3. Municipal Corporation of Delhi  
Through its Secretary, South Zone, New Delhi.

...Respondents

(By Advocate: Mr. K.M. Singh for R-2 and Mr. R.K. Jain for R-3)

**ORDER (ORAL)**

**Mr. S.N. Terdal :**

Ms. Shivani Chawla appearing as proxy for Ms. Rekha Aggarwal, counsel for applicants, submits that the applicant is not at all responding to their letters and seeks discharge from the case. From this, it seems that the applicant is no more interested in pursuing this OA. Accordingly, this OA is dismissed for non-prosecution. In view of the same, all the pending MAs are also disposed of.

**(Aradhana Johri)  
Member (A)**

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**(S.N. Terdal)  
Member (J)**